

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD**

Civil Misc. Contempt Petition No.76 of 2007

In

Original Application No.1142 of 2006.

Allahabad, this the 14th day of July, 2009

Hon'ble Mr. A.K. Gaur, Member-J
Hon'ble Mr. S.N. Shukla, Member-A

Badhu Son of Chokat Prasad, Resident of Village Pipara, P.O. Salempur, District Deoria.

....Applicant.

By Advocate : Shri Anant Vijay

Versus

Dinesh Shukla, Divisional Mechanical Engineer, Power NER, Varanasi.

...Respondent.

By Advocate : Shri K.P. Singh

O R D E R

By Hon'ble Mr. A.K. Gaur, Member-J :

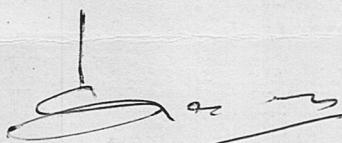
Learned counsel for the respondents submitted that against the order and direction of this Tribunal dated 14.11.2006, the Railway Administration has already preferred a Writ Petition No.57987 of 2007 before the Hon'ble High Court and no interim order has been granted by the Hon'ble High Court as yet. Learned counsel for the respondents also informs this Tribunal that the applicant has died on 4.1.2009.

2. Having heard the learned counsel for the respondents, we hereby direct the respondents to ensure compliance of the order of this Tribunal

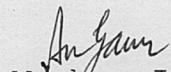
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without waiting any order from the Hon'ble High Court within two months from the date of receipt of copy of this order.

3. In view of our aforesaid observation, we are satisfied that the respondents have not committed any wilful disobedience of the order of this Tribunal. Accordingly, the contempt petition is dismissed. Notices are discharged.



Member-A



Member-J

RKM/